

tely for the Courts in Delhi, Bombay, Calcutta and Madras;

(b) the number of Writ's or suits where the replies or affidavits have been filed by Government; and

(c) in how many cases the Writ petitions have reached the final stage of argument?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) According to available information the total number of money suits and Civil Writs filed is 73. Of these, 33 cases have been filed in the Delhi High Court, 18 in the Madras High Court, 1 in the Bombay High Court and 21 in the Tis Hazari Courts, Delhi.

(b) and (c). Information is being collected.

Transfer of past performance Quotas for Garments

5224. SHRI ASHFAQ HUSSAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether the transfer of past performance quotas for garments is allowed under Circular No. Qp. 52/81 dated 25th September, 1981 issued by the Apparels Export Promotion Council as an agency of the licencing authority to allocate export garments;

(b) whether such transfers have resulted in malpractices; and

(c) whether such revenue frauds are being investigated by the newly created Directorate (intelligence) in the Income Tax Department?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Transfer of Past Performance Quota is permissible under the Quota Distribution Policy announced by the Government vide Public Notice No. 61-ETC(PN)/81 dated 10th August, 1981. The Circular No. Qp. 42/81 by the Apparels Export Promotion Council has been issued

in pursuance of the Quota Policy announced by the Government.

(b) One of the reasons for allowing this facility is to reduce the possibilities of clandestine transactions in past performance quotas.

(c) No case of below the table has come to the notice of the Directorate of Intelligence in the Income Tax Department.

चीन द्वारा मिसाइलों का विकास

5225. श्री निहाल सिंह: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि चीन ने 640 किलोमीटर दूर तक की मारक-शक्ति वाले मिसाइलों का विकास किया है; और

(ख) यदि हां, तो क्या सरकार इस के परिणामों के बारे में पूर्णतः सतर्क है?

रक्षा तथा गृह मंत्र (श्री आर. वैशम्पयन): (क) और (ख). सरकार को मालूम है कि चीन ने विभिन्न मारक-शक्ति वाले मिसाइलों का विकास किया है। रक्षा तैयारियों को बनाए रखने के लिए समय समय पर योजनाओं को बनाते समय सरकार उन सभी गतिविधियों पर नजर रखती है जिनका हमारी सुरक्षा पर प्रभाव पड़ता है।

Mica Trading Corporation Failed to Obtain export orders from U.S.S.R.

5226. SHRI BINDESHWARI DUBEY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Mica Trading Corporation failed to obtain orders from the U.S.S.R. to export Mica to that County which was expected to be of the tune of rupees five crores;